

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:307  
ANSWERED ON:16.04.2010  
INCENTIVES FOR CAPACITY BUILDING UNDER UIDSSMT  
Bhaiya Shri Shivraj;Patel Shri Deoraj Singh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether certain States have sent proposals seeking incentives for capacity building under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT);
- (b) If so, the details thereof during the last three years and the current year, till date; and
- (c) The follow up action taken by the Union Government thereon, State-wise?

**Answer**

MINISTER OF URBAN DEVELOPMENT(SHRI S. JAIPAL REDDY)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.307 FOR 16.04.2010 REGARDING INCENTIVES FOR CAPACITY BUILDING UNDER UIDSSMT.

In accordance with the provisions of UIDSSMT (para 9), State Level Sanctioning Committee (SLSC) may sanction Additional central assistance up to a maximum of 1.5% of approved cost of the projects for training and capacity building relating to projects/scheme. In order to strengthen the capacity of State Level Nodal Agencies (SLNAs) and Urban Local Bodies (ULBs), a set of guidelines for establishment of Project Management Unit (PMU) at SLNA level and Project Implementation Unit (PIU) at ULB level have already been circulated to the States.

States of Kerala, Karnataka, Uttar Pradesh, Madhya Pradesh, Chhattisgarh, Himachal Pradesh and Rajasthan have submitted proposals for training and capacity building so far. However, these proposals have not been considered as they have not so far been approved by the concerned SLSCs in accordance with the instructions/guidelines on the subject.